### NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

**C. P. NO**. 132(ND)16 CA. NO.

CORAM:

## PRESENT: SH. R. VARDHARAJAN HON'BLE MEMBER (J)

## SH. M.K. HANJURA HON'BLE MEMBER (J)

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2016

NAME OF THE COMPANY: M/s. Smt. Kiran Arora V/s. M/s. Kamdhenu Processors Pvt. Ltd. & ors.

# SECTION OF THE COMPANIES ACT: 241/242

<u>S</u>	NO NAME	DESIGNATI	ON REP	RESENTATION	SIGNATURE
1. Q.	Soundth Kalie Palosh Agarmal	Adv Adv	feti	tione	162 MO
	GP Madaan, , IShaan Madaan		21-3	Augustio	

#### ORDER

Learned counsel for the parties are present. Learned counsel for the petitioner seeks and is given one week's time to file the rejoinder, if any.

List on 03.11.2016.

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(R.Varadharajan) Member (Judicial)

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(Maharaj Krishan Hanjura) Member (Judicial)